

DIVISION BENCH  
COURT - I

P-103

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P. (IB)/33(KB)2021

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> JULY 2024

IN THE MATTER OF	UCO BANK VS SARWAN KUMAR KEJRIWAL
UNDER SECTION	SECTION 95(1)

**Appearance (via video conferencing/physically)**

Mr. Rahul Auddy, Adv. ] For UCO Bank  
Mr. Aditya Gooptu, Adv.

Mrs. Manju Bhuteria, Adv. ] For PG  
Ms. Shreya Chowdhury, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. At request, list this matter on **12.08.2024**.

**Balraj Joshi**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)